

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA No.15/66/HDB/2017	
NAME OF THE COMPANY	Saven Technologies Limited	
NAME OF THE PETITIONER(S)	Saven Technologies Limited	
NAME OF THE RESPONDENT(S)		Statut - Comment
UNDER SECTION	66	2

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Naresh Kumar Sangam, Learned Counsel for the Applicant Compnay. RoC has submitted a letter dated 20.10.2017 seeking to file their report since the company has submitted the required information only on 17.10.2017 and the same is under examination. Post the matter on 14.11.2017.

Member (T)

Вm

Member (J